

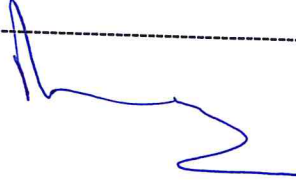
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 144/17 in CP 08/16	-	For hearing	245	Vijay Kumar & P .Mehta Vs. SPM Export P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Ramesh Chandra P. Shah Director 9342106234	RESPONDENTS no- 1, 2, 4, 5	

ORDER

No representation for Petitioner. Shri Ramesh Chandra P Shah is present on behalf of the Respondents. Noticed to R6, R7 and R8 not returned. Await notices. List it on 09.03.2018.


Member (T)


Member (J)